

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.37(ND)/2014
RT CP No.214/Chd/Hry/2017**

In the matter of:

Shri Sundeep Dhir.

....Petitioner.

Versus.

M/s Habitare Hotels & Resorts Pvt.Ltd. & Ors.

....Respondents.

Present: Mr.Krishna Kumar, Advocate with Ms.Vijayata Sharma and
Ms.Srujana Suman Mund, Advocates for the petitioner.
Mr.Nahush Jain, Advocate for the respondents.

To be listed along with CP No.36(ND)/2014, RT CP
No.196/Chd/Hry/2017, on 22.03.2018.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 19, 2018.
Ashwani